NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s Cheran Hotels Private Limited & 3 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Signature

KRAMASAMY & G.V.MOHAN KUNAR

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Com for R3

ORDER

Counsel for the Petitioner present. Counsel for R1, R2 and R4 present. Counsel for R3 also present. Matter is posted for arguments. Put up on 10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk